

THE HIGH COURT OF KERALA

Kochi : 682 031

Date :02.05.2022

A1 – 12541 / 2022

NOTIFICATION

Sub :- High Court – Summer Vacation, 2022 – Public Holiday on 03.05.2022-rescheduling of Vacation sitting notified on 03.05.2022 to 04.05.2022 and cancellation of special sitting to hear Jail Appeals / Legal Aid matters scheduled on 04.05.2022 - reg

- Ref :-
1. High Court Notification number A3-11/2022 of even date
 2. High Court Notification of even number dated 07.04.2022
 3. High Court Notification number A1-4929 /2022 dated 30.04.2022

As per the Notification cited first, Tuesday, the 3rd of May, 2022 has been declared as holiday for the High Court on account of Id-ul-Fitr (Ramzan). In view of the above, the Vacation sitting scheduled on 03.05.2022 (Tuesday), as per Notification cited second stands rescheduled to 04.05.2022 (Wednesday).

The cases already notified in the cause list for 3rd May, 2022 will be taken up on Wednesday, the 4th May, 2022.

Further, the special sitting to hear Jail Appeals / Legal Aid matters scheduled on 04.05.2022 (Wednesday), vide Notification cited (3) stands cancelled.

(By Order)



Ealias K. Abraham
Registrar (Finance)
Registrar General in charge

To

- The Chief Secretary to Government, Government Secretariat, Thiruvananthapuram (with C/L).
- The Addl. Chief Secretary to Government, Home Department, Government Secretariat, Thiruvananthapuram (with C/L).
- The Law Secretary, Law Secretariat, Thiruvananthapuram (along with a copy of High Court OM of even number and date).
- The Accountant General (A & E), Kerala, Thiruvananthapuram.
- The Secretary General, Supreme Court of India, New Delhi (with C/L).
- The Registrars of all High Courts (with C/L).
- The Advocate-General, Ernakulam
- The Director General of Prosecutions & Public Prosecutor, Ernakulam.
- The Additional Advocates-General, Ernakulam. (2)
- The Additional Director General of Prosecutions, Ernakulam.
- The President, Kerala High Court Advocates' Association, Ernakulam.
- The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam.
- The State Attorney, Advocate General's Office, Ernakulam
- The Senior Standing Counsel, Govt. of India (Taxes), Ernakulam.
- The Assistant Solicitor General of India, Ernakulam.
- The Official Liquidator, KSHB Buildings, III Floor, Opp. NPOL, Thrikkakara, Kochi – 682 021.

The Secretary, Kerala High Court Advocates' Association, Ernakulam.
 The General Secretary, Kerala High Court Senior Advocates' Association, Ernakulam.

The Secretary, Bar Council, Ernakulam.

The Secretary, Rule Committee under Section 123 C.P.C., High Court.

The Director of Public Relations, Thiruvananthapuram (with C/L).

The Superintendent of Government Presses, Thiruvananthapuram
 (for publication in the Gazette).

All District Judges (including Kavarathi), Chief Judicial Magistrates and
 Motor Accidents Claims Tribunals and Addl. Motor Accidents
 Claims Tribunals.

All Family Courts.

The State Transport Appellate Tribunal, Ernakulam.

The Special Judge (SPE/CBI), Thiruvananthapuram.

The Special Judge (SPE/CBI) I, II & III, Ernakulam.

The Special Judge (NDPS Cases), Thodupuzha and Vada kara.

The Chairman, State Wakf Tribunal, Kozhikode.

The Forest Tribunal, Kozhikode.

The Special Additional Sessions Judge (Marad Cases), Kozhikode.

The Additional District and Sessions Court for the trial of cases relating to
 atrocities and sexual violence against women and
 children, Ernakulam, Thiruvananthapuram & Kozhikode.

The Special Court for trial of offences under SC/ST (POA) Act cases,
 Mannarkkad, Manjeri, Mananthavadi & Kottarakkara.

The Kerala Administrative Tribunal, Thiruvananthapuram-35.

The University Appellate Tribunal, Thiruvananthapuram.

The Kerala Co-Operative Tribunal, Thiruvananthapuram.

The Tribunal for Local Self Government Institutions, Thiruvananthapuram.

The Enquiry Commissioner and Special Judge, Thiruvananthapuram,
 Kottayam, Thrissur, Kozhikode, Muvattupuzha & Thalassery.

The Kerala Value Added Tax Appellate Tribunal, Additional Bench,
 Kottayam.

The Kerala Agricultural Income Tax and Sales Tax Appellate Tribunal,
 Thiruvananthapuram, Ernakulam & Kozhikode.

The Presiding Officers of Labour Courts at Kollam, Ernakulam,
 Kozhikode & Kannur.

The Industrial Tribunals, Kollam, Alappuzha, Kozhikode, Palakkad & Idukki.

The Addl. Chief Judicial Magistrate (Economic Offences), Ernakulam.

The Addl. Chief Judicial Magistrate (MPs / MLAs), Ernakulam.

The Addl. Chief Judicial Magistrate (Chit Cases), Thrissur.

The Workmen's Compensation Courts at Thiruvananthapuram,
 Kollam, Ernakulam, Kottayam, Thrissur, Kozhikode & Kannur.

The Member Secretary, KeLSA, Ernakulam.

The Director, Kerala State Mediation & Conciliation Centre, Ernakulam.

The Director, ADR Centre, Ernakulam.

Special Judge, Fast Track Special Courts, Painavu, Karunagappally,
 Pattambi, Kattappana, Kozhikode, Kalpetta, Changanassery,
 Thaliparamba, Thalassery, Harippad, Koyilandy, Perumbavoor, Attingal,
 Kottayam, Perinthalmanna, Pathanamthitta, Kunnankulam, Punalur,
 Hosdurg, Aluva, Neyyattinkara, Tirur and Manjeri.

The Secretary, High Court Legal Services Committee, Ernakulam.

The Director of the Kerala Judicial Academy, Athani.

The Additional Director of the Kerala Judicial Academy, Athani.

The Registrar (Judicial), High Court.

The Joint Registrars, High Court.

The Deputy Director (IT), High Court.

The Deputy Registrars, High Court.

The Deputy Director, Kerala Judicial Academy, Athani.

The Private Secretary to the Chief Justice, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Assistant Director, Kerala Judicial Academy, Athani.
The Assistant Registrars and the Chief Librarian, High Court.
The Court Officer to the Chief Justice, High Court.
The Additional Public Relations Officer, High Court.
The Librarian, Kerala Judicial Academy, Athani.
The Personal Assistant to the Chief Justice, High Court
The Private Secretaries to the Judges, High Court.
The Accounts Officers, High Court.
The Security Officer, High Court.
The Assistant Engineer, High Court.
The Superintendent (Vehicles), High Court.
The Confidential Assistants to the Registrars and the Additional Registrar
(General Administration), High Court.
The Confidential Assistant to the Director (Academics), KJA.
All Sections, High Court.
The Notice Board, High Court (3 copies).
The Admn. Records Section, High Court (2 copies).
The File / Stock File.

Copy submitted to:- The Honourable Judges.